

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency)No.06 of 2019**

**IN THE MATTER OF:**

**Mrs. Vinayaga Exports & Anr.**

**.....Appellants**

**Vs.**

**M/s. Colorhome Developers Pvt. Ltd.**

**.....Respondent**

**Present :**

**For Appellant:            Mr. Syed M.Khursheed, Advocate**

**For Respondents:        Mr. S.M. Vivekanandh, Advocate**

**O R D E R**

**09.08.2019** -        Learned counsel for the Respondent submits that there is bereavement in the family of the arguing counsel Mr. Murugesh Kasivel and requests for adjournment.    The case is adjourned.

Post the case for 'admission' (after notice) on **22<sup>nd</sup> August, 2019** within two cases.

[Justice S. J. Mukhopadhaya]  
Chairperson

[Justice A. I. S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

ss/sk